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**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**  
**Directorate General of Foreign Trade**

**Notification No. 41/2015-2020**  
**New Delhi, 05<sup>th</sup> December 2017**

In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), as amended from time to time, the Central Government hereby notifies the revised Foreign Trade Policy, 2015-2020. This Foreign Trade Policy shall come into force w.e.f. 05.12.2017.

**Effect of this Notification:** The revised and updated Foreign Trade Policy, 2015-2020, is hereby notified.



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